

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 201
Diary No. 3319/2017
IA No. 62/JPR/2019
IA No. 93/JPR/2019
IA (CA) No. 10/JPR/2022
CA No. 11/JPR/2023
CP No. 145(ND)2017
TA No. 50/2018
Under Section 241-242 of
Companies Act, 2013

In the matter of:

Ram Karan Bhakar

...Petitioner

Versus

Lotus Consbuild Technocrat Pvt. Ltd. & Ors.

...Respondents

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -


For the Petitioner : Pawan Sharma, Adv.
For the Respondent : Naresh Kumar Sejvani, Adv.

ORDER

List the matter on 23.07.2024 & 24.07.2024.



(Rajeev Mehrotra)
Technical Member



(Deep Chandra Joshi)
Judicial Member

May 14, 2024